

In the National Company Law Tribunal, Jaipur

IB No. 02/ IB- 9/2018

UNDER SECTION 9 OF IBC CODE, 2106

In the matter of:

Manjeet Singh Chawla

..... Applicant/Petitioners

VS.

Next Door Learning Solutions Pvt. Ltd.Respondent

Order delivered on 07.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Nikhil Yadav, Adv.

For Respondent(s) : Swati Narnaulia, Adv.

ORDER

Learned counsel for the parties are present. Learned counsel for the Corporate Debtor represents that reply has been duly filed in compliance with the directions dated 03.08.2018. However, in relation to the rejoinder, learned counsel for the petitioner seeks for some more time. A final opportunity is granted to the petitioner to file its rejoinder within a period of one week from today failing which the right to file rejoinder will be closed. Post the matter on 11.10.2018.

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(R. Varadharajan)
Member (Judicial)